

(Signature)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A. No. 1160/93.

Dt. of Decision : 29.6.94.

1. L. Jayanthasri  
2. D.B.T. Sundari Devi

.. Applicants.

Vs

1. Director General, Defence Research  
Development Organisation, 'B' Wing,  
Sena Bhavan, New Delhi.  
2. Management Committee of Defence  
Laboratories Schools, Kanchanbagh,  
Hyderabad, represented by its  
Secretary  
3. Principal, Defence Laboratories  
Schools, Kanchanbagh, Hyderabad. .. Respondents.

Counsel for the Applicants : Mr. V. *Magopal Reddy* for Sri T. V. S. Rao

Counsel for the Respondents : Mr. N. R. Devaraj, Sr. CGSC.

Mr. P. B. Vijayakumar  
for R 2 & 3.

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

..2

*2st page*  
*for 5/7/94.*

O.A.No.1160/93.

Date of Judgement : 29-6-94.

J u d g e m e n t

X As per Hon'ble Shri A.B.Gorthi, Member(A) X

We have dismissed a similar O.A. (No.934/93) today by a separate order holding that the Defence Laboratories School is not amenable to our jurisdiction under Section 14 of the Administrative Tribunals Act, 1985. For the same reason, this O.A. too is hereby dismissed. It is open to the applicant to approach the appropriate forum for relief, if any.

2. No order as to costs.

T - U  
( T.Chandrasekhar Reddy )  
Member(J).

ABG  
( A.B.Gorthi )  
Member(A).

br.

*My 6/7/94*  
DEPUTY REGISTRAR(J)

To:

1. Director General, Defence Research Development Organisation, 'B' Wing, Sena Bhavan, New Delhi.
2. Management Committee of Defence Laboratories Schools, Kanchanbagh, Represented by its Secretary, Hyderabad.
3. Principal, Defence Laboratories Schools, Kanchanbagh, Hyderabad.
4. One copy to Mr. I.V.S.Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr. N.R.Devraj, Sr.CGSC, CA, Hyderabad.
6. One copy to Mr. P.B.Vijay Kumar, Advocate, CAT, Hyderabad.
7. One copy to Library, CAT, Hyderabad.
8. One spare copy.

YLKR

*2nd page*  
*Re 57144.*

TEMED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GURTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER(CUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A)

Dated: 29/6/1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

in  
O.A.No. 1160/93

T.A.No.

(W.P.)

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

9

